

## Annexure-IV

**Name of the corporate debtor: Medioint Lifescience Pvt Ltd**

CIN : U24230MP2020PTC052158

Date of commencement of CIRP 14.01.2026 (Order received on 15.01.2026)

**List of creditors as on: 31.05.2026 (Version 2)**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	EPL Limited	12.02.2026	16940122.40	10683495.55	OC Other than workmen & Employee & Govt Dues	Nil	Nil	No	Nil	Nil	Nil	6256626.85	Nil	Nil
2	Almin Extrusion	31.05.2026	13045977.00	9,273,149	OC Other than workmen & Employee & Govt Dues	Nil	Nil	No	Nil	Nil	Nil	3772828.00	Nil	Nil
	<b>Total</b>		<b>29,986,099.40</b>	<b>19,956,644.55</b>								<b>10,029,454.85</b>	<b>0</b>	

\*Note - The claim has been provisionally admitted. The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.